

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./137/2024 (Filing No.)

THE DIVISIONAL MANAGER, APPLICANTS
NATIONAL INSURANCE COMPANY LIMITED AND ANOTHER

VERSUS

DHANESH GUPTA ALIAS DHANESH RESPONDENTS
KUMAR GUPTA AND ANOTHER

Date: 13.12.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Madan Kumar Sundas, Advocate.

For Respondents

R-1 Mr. Rahul Rathi, Advocate.

ORDER

Heard Learned Counsel for the Applicants.

Issue Notice to the Respondents No.1 and 2.

Learned Counsel Mr. Rahul Rathi enters appearance for the Respondent No.1 on advance Notice and waives formal Notice. He undertakes to file Vakalatnama during the course of the day.

Requisites be filed for Respondent No.2 within three days from today .

List on 18-02-2025.

Judge

13.12.2024